

****B. Payments made after 30th day of November, 2016 but on or before 31st day of March, 2017**

SI	BSR Code of Bank	Date of Deposit (DD/MM/YYYY)	Serial Number of Challan*	(Rs)
(1)	(2)	(3)	(4)	(5)

****C. Payments made after 31st day of March, 2017 but on or before 30th day of September, 2017**

SI	BSR Code of Bank	Date of Deposit (DD/MM/YYYY)	Serial Number of Challan*	Amount (Rs)
(1)	(2)	(3)	(4)	(5)

****D. Details of claim of credit for Tax Deducted at Source/Tax Collected at Source (TDS/TCS)**

SI	TAN of Deductor/Collector or PAN of purchaser in case of sale of immoveable property	Name of Deductor/Collector	Unique TDS/TCS Certificate Number*	Financial Year of deduction/ collection	Amount of TDS/TCS for which credit is claimed
(1)	(2)	(3)	(4)	(5)	(6)

***Attach proof of payment/ TDS/TCS certificate as detailed above**

VERIFICATION

Ison/daughter/wife of Shri hereby declare that the income related to TDS/TCS for which credit is claimed has been included in the income declared in Form-I and credit of such TDS/TCS has not been claimed earlier. I further declare that I am furnishing the information in my capacity as(designation) of(name of the declarant) and I am competent to furnish the said information and verify it.

Place:

.....
Signature

Date:

.....
Address of the declarant

.....
PAN of the declarant

Note: **Strike off whichever is not applicable

The form is to be furnished on or before the dates notified for making payments under the Scheme viz. 30.11.2016, 31.03.2017 and 30.09.2017.”.